COURT NO. 20

THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM

To be Heard on Monday The 2nd day of November 2026(AT 10.30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1) MACMA CASES OF THE YEARS 2016-2018 WILL BE TAKEN UP ON MONDAY
2) CRIMINAL PETITIONS AND HOME MATTERS OF THE YEARS 2020-2023 WILL BE TAKEN UP FROM TUESDAY TO THURSDAY
3) CRIMINAL APPEALS OF THE YEARS 2017-2022 WILL BE TAKEN UP ON FRIDAY
4) MATTERS NOT TAKEN UP TODAY SHALL BE LISTED ON THE SAME DAY NEXT WEEK
5) PASSOVER MATTERS WILL BE TAKEN AT THE END OF THE LIST

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT					
1	MACMA/2007/2016 (OP/140/2013)	O NAGAMANI KRISHNA DIST & 2 OTHERS Vs M SILUVA RAJU KRISHNA DIST & 3 OTHERS	CHALLA AJAY KUMAR	GUDI SRINIVASU Trial Court Record Received (C)	KRISHNA
2	MACMA/3379/2016 (OP/131/2014) IA 1/2018 Vacate Stay Petition	THE DIVISIONAL MANAGER DIVISIONAL OFFICE Vs EEDA KRUPAVARAM	GUDI SRINIVASU	B SRIRAM KARTIK NIMMALA NAVEEN ~ Trial Court Record Received	WEST GODAVARI
3	MACMA/170/2017 (OP/2/2015) IA 2/2017(MACMAMP 2320/2017) IA 3/2017(MACMAMP 2321/2017)	APSRTC Vs JALDI ROSAIAH & ANOTHER	P VENKATA RAO SC For APSRTC	Trial Court Record Received (C)	PRAKASAM
4.1 along with 4					
4	MACMA/452/2017 (OP/449/2013)	APSRTC Vs GUNIREDDY CHANDRA KALAVATHI & 2 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	D KODANDARAMI REDDY ~ Trial Court Record Received (JL)	YSR KADAPA
4.1	MACMA/932/2017 (OP/449/2013) IA 1/2017(MACMAMP 1925/2017) Condone Delay Petition	G CHANDRA KALAVATHI KADAPA DIST & 2 OTHERS Vs APSRTC HYDERABAD	D KODANDARAMI REDDY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
5.1 along with 5					
5	MACMA/557/2017 (OP/339/2014)	UNITED INDIA INS CO LTD. CHITTOOR TOWN & DIST Vs R SHABEENA CHITTOOR DIST & 3 OTHERS	SRINIVASA RAO VUTLA	T C KRISHNAN Trial Court Record Received (C)	CHITTOOR
5.1	MACMA/813/2018 (MVOP/339/2014)	SMT. R. SHABEENA Vs D.K.BADRINARAYANA	T C KRISHNAN	SRINIVASA RAO VUTLA	CHITTOOR
6	MACMA/665/2017 (OP/1195/2012)	SAHIK NASAR VALI Vs PATHAKANURU PRATHAP CHOWDARY & 3 ORS	MARELLA RADHA	. N RAMA KRISHNA Trial Court Record Received	GUNTUR
7.1 along with 7					
7	MACMA/1122/2017 (OP/186/2014) IA 2/2017(MACMAMP 2216/2017) Stay Petition	THE NATIONAL INSURANCE COMPANY LTD.E.G.DIST Vs KATADI MANGA DEVI E.G.DIST & ANOTHER	SRAVAN KUMAR MANNAVA	G RAMA GOPAL Trial Court Record Received (HCJ Note)	EAST GODAVARI

7.1	MACMA/118/2023 (MVOP/186/2014)	SMT KATADI MANGA DEVI Vs PASUPULATI DURGA PRASAD	G RAMA GOPAL	. SRAVAN KUMAR MANNAVA	EAST GODAVARI
8	MACMA/1476/2017 (OP/172/2013) IA 4/2017(MACMAMP 2741/2017) Enhancement Petition	CHAGALAMARRI HIMA BINDU & 3 ORS Vs P.MALLIKARJUNA & ANR	V R REDDY KOVVURI	GUDI SRINIVASU ~ Trial Court Record NOT Received	YSR KADAPA
9	MACMA/2817/2017 (OP/639/2013)	APSRTC Vs GADI RAMA LAKSHMI & ANOTHER	K SRINIVASA PRASAD SC For APSRTC	N SRIHARI Trial Court Record Received	WEST GODAVARI
10	MACMA/2958/2017 (OP/153/2012)	P. DHANASEKHAR NAIDU Vs A. VINOD KUMAR	C JHANSI RANI	KESAVI KUMARI NEMALA ~ Trial Court Record Received (C)	CHITTOOR
11	MACMA/3096/2017 (OP/213/2013)	THE NATIONAL INSURANCE COMPANY LIMITED Vs BAMMIDI SAVITHRI	A JAYANTHI	ARAVALA RAMA RAO (C)	SRIKAKULAM
12	MACMA/3403/2017 (MVOP/300/2016) IA 2/2017(MACMAMP 45724/2017) Stay Petition	ANDHRA PRADESH STATE ROAD TRNSPORT CORPORATION Vs K.JAYAMMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	D KODANDARAMI REDDY Trial Court Record NOT Received	YSR KADAPA
13	MACMA/2294/2018 (MVOP/64/2016)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs N.SUBRAMNAUYM REDDY AND 8 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	GANDHAVALLI MAHESH DEVAN ~ Trial Court Record Received (C)	CHITTOOR
FOR COMPROMISE					
14	CRLP/5553/2021 IA 2/2021 Stay Petition IA 1/2026 Permission Petition IA 2/2026 Compromise Petition	BOMMALA SRINIVASU Vs STATE OF ANDHRA PRADESH	RAJA SEKHAR SYKAM	PUBLIC PROSECUTOR (AP) CHINTA NAGA SUMANTH	KRISHNA
ADMISSION					
15	MACMA/2987/2016 (OP/829/2008)	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs SAMAYAMANTRI SRIDHAR AND 2 OTHERS	P RAMANJANEYULU	A K KISHORE REDDY ~ Trial Court Record Received	WEST GODAVARI
16	MACMA/27861/2016/ (Filing No.) IA 1/2016(MACMAMP 3733/2016) Condone Delay Petition IA 2/2024 Vacate Stay Petition	APSRTC HYD Vs SHAIK ALISHA	P DURGA PRASAD SC FOR APSRTC	RAMA MOHAN RAO KOTHA Trial Court Record NOT Received	GUNTUR
17	MACMA/580/2017 (OP/48/2009)	THE APSRTC HYDERABAD Vs Y SURI BABU	K SRINIVASA PRASAD SC For APSRTC	. CHAKRADHARA RAJA Y BAGGI VENKATA PAVAN KUMAR ~ Trial Court Record Received	WEST GODAVARI
18	MACMA/1188/2017 (OP/310/2015) IA 7/2017(XOBJ 25072/2017) Petition for Grounds	THE ORIENTAL INS CO LTD. PRAKASAM DIST Vs DHULIPALLA VENKATA RAO PRAKASAM DIST & 3 OTHERS	NAGUMANTRI NAGESWARA RAO	~ Trial Court Record NOT Received	PRAKASAM

19	MACMA/1308/2017 (OP/72/2014) IA 1/2017(MACMAMP 2479/2017) Condone Delay in Rep	K SRINU GUNTUR DIST & 3 OTHERS Vs NOBLE CARRYING CORPORATION MAHARASHTRA & 1 OTHER	SRICHARAN TELAPROLU	MIRZA NISAR AHMED BAIG AMANCHARLA SATISH BABU Trial Court Record NOT Received	GUNTUR
20	MACMA/1643/2017 (OP/139/2014)	AP STATE ROAD TRANSPORT CORPORATION Vs ARIGALA RAMALAKSHMI & 3 ORS	K SRINIVASA PRASAD SC For APSRTC	D V CHALAPATHI RAO ~ Trial Court Record NOT Received	EAST GODAVARI
21	MACMA/2646/2017 (OP/98/2011) IA 1/2024 Amendment Petition	GADIKOYA TIRUMALA & 3 OTHERS Vs T LAKSHMAMMA & ANOTHER	SIVA PRASAD KATAKAMSETTY	N RAMA KRISHNA	GUNTUR
22	MACMA/3110/2017 (OP/649/2015)	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Vs PALEM PADMAVATHI	CHALLA SRINIVASA REDDY	D KODANDARAMI REDDY	YSR KADAPA
23	MACMA/319/2018 (MVOP/16/2014)	SMT.K. MANGAMMA Vs M. SATISH KUMAR	D SESHASAYANA REDDY	~ Trial Court Record NOT Received Proof of Service NOT filed	CHITTOOR
24	MACMA/1624/2018 (MVOP/25/2013)	YALLA ROSAMMA Vs BEERAM JANARDHAN	KULDEEP JADHAV	GUDI SRINIVASU Trial Court Record Received Vakalat filed and placed in the bundle	PRAKASAM

INTERLOCUTORY

25	MACMA/395/2016 (OP/803/2010) IA 2/2016(MACMAMP 5300/2016) Petition to Declare Major	THE ORIENTAL INSURANCE COMPANY LIMITED Vs MANNAVA VENKATA SARADA	S A V RATNAM	N PAVAN KUMAR ~ Trial Court Record Received	KRISHNA
26	MACMA/825/2016 (OP/1120/2010) IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	GODDELLA TIRUPATHI RAJU GUNTUR DIST Vs REDDY KONDALU GUNTUR DIST & ANR	SRICHARAN TELAPROLU	. V VEERABHADRA CHARY Trial Court Record Received	GUNTUR
27	MACMA/35222/2016/ (Filing No.) IA 1/2016(MACMAMP 4892/2016) Condone Delay Petition	P SESHUREDDY NELLORE DIST Vs P SIVAKUMAR REDDY GUDUR AND 1 OTHER	M S R CHANDRA MURTHY	Trial Court Record NOT Received Proof of Service NOT filed	SPS NELLORE
28	MACMA/919/2017 (OP/595/2014) IA 4/2017(XOBJ 21969/2017) Petition for Grounds	ANDHRA PRADESH STATE ROAD TRANSPORT CORP. ANANTAPUR DIST Vs DASARI ANNAPURNA ANANTAPUR DIST & 4 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	Trial Court Record Received Proof of Service NOT filed	ANANTAPUR
29	MACMA/2049/2017 (OP/224/2011) IA 3/2017(MACMAMP 5228/2017) Vacate Stay Petition	NEW INDIA ASSURANCE CO. LTD. Vs CHINMANI OBULAMMA AND 3 OTHERS	AMANCHARLA SATISH BABU	V NITESH ~ Trial Court Record Received	YSR KADAPA

FINAL HEARING

30	MACMA/38/2016 (OP/129/2006) IA 2/2010(MACMAMP 21975/2010) IA 3/2010(MACMAMP 21977/2010)	YALAMANCHILI RAJANI KUMARI KRISHNA DISTRICT AND ANOTHER Vs ADUSUMILLI SESHAGIRI RAO NANDIVADA MANDAL AND 2 OTHERS	M RAVINDRA	. A JAYANTHI ~ Trial Court Record Received	KRISHNA

31.1 along with 31

31	MACMA/76/2016 (OP/736/2008)	THE ORIENTAL INSURANCE COMPANY LTD. Vs G.YESHODAMMA & 4 OTHERS	S A V RATNAM	LAKSHMIKANTH REDDY DESAI ~ Trial Court Record Received	KURNOOL
31.1	MACMA/892/2016 (OP/736/2008)	SMT G YESHODAMMA KURNOOL TOWN & 3 OTHERS Vs P SUDHA KADAPA DIST & ANR	LAKSHMIKANTH REDDY DESAI	. A RAMAKRISHNA REDDY	KURNOOL
32	MACMA/146/2016 (OP/365/2011)	M/S NATIONAL INSURANCE COMPANY LIMTED Vs SMT KANUMURI PARVATHI	VENKATESWARLU PALADUGU	RAMALAKSHMANA REDDY SANEPALLI M A V S BHAGAVAN ~ Trial Court Record Received	VISAKHAPATNAM
33	MACMA/199/2016 (OP/549/2007)	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. Vs ABOTHU SATYAVATHI & 5 OTHERS	SRINIVASA RAO KAMARAJUGADDA	KURELLA RAMALINGESWARA SWAMY ~ Trial Court Record Received	EAST GODAVARI

34.1,34.2,34.3 along with 34

34	MACMA/305/2016 (OP/230/2010)	THE BRANCH MANAGER UNITED INDIA INSURANCE CO .LTD Vs BATHULA SRINIVASA RAO @ SRINIVASULU & 9 OTHERS	S MURALI MOHAN	SRIDHAR TUMMALAPUDI KROVI LAKSHMI SUVARCHALA P V A PADMANABHAM BAGGI VENKATA PAVAN KUMAR Trial Court Record Received A/W 306/2016, X-OBJ No.1/2024 & X-OBJ No.2/2024	PRAKASAM
34.1	MACMA/306/2016 (OP/656/2009)	UNITED INDIA INSURANCE CO. LTD. Vs KAMMA SRIDEVI	S MURALI MOHAN	KROVI LAKSHMI SUVARCHALA KROVI LAKSHMI SUVARCHALA P V A PADMANABHAM	PRAKASAM
34.2	X OBJ/1/2024 (MVOP/656/2009) IA 1/2024 Condone Delay Petition	ARAGALA VENKATA RAO Vs UNITED INDIA INSURANCE CO.LTD	P V A PADMANABHAM		PRAKASAM
34.3	X OBJ/2/2024 (MVOP/230/2010) IA 1/2024 Condone Delay Petition	ARAGALA VENKATA RAO Vs THE BRANCH MANAGER	P V A PADMANABHAM		PRAKASAM
35	MACMA/399/2016 (OP/234/2010)	MUSINI PRASANNA & 2 OTHERS Vs ATLURI NAGA BHUSHANAM & 3 OTHERS	SRICHARAN TELAPROLU	. N MOHAN KRISHNA	GUNTUR
36	MACMA/442/2016 (OP/371/2013)	THE UNITED INDIA INS CO LTD PRAKASAM DIST Vs MALIREDDY KRISHNAIAH & 3 OTHERS	S MURALI MOHAN	MADHAVA RAO NALLURI Trial Court Record Received	PRAKASAM

37	MACMA/1776/2016 (OP/370/2009)	CHANDANA BHUSHAIAH KRISHNA DIST & ANO Vs KANAKAMEDALA LOKANATH KRISHNA DIST & ANO	N SUBBA RAO SIVA PRASAD KATAKAMSETTY	M K RAJ KUMAR Trial Court Record Received	GUNTUR
38	MACMA/1861/2016 (OP/1322/2010)	RELIANCE GEN INS CO LTD. VISAKHAPATNAM Vs GEORGE C JOHN VISAKHAPATNAM & 2 OTHERS	P RAMANJANEYULU	G VENKATA REDDY ELEVATED AS JUDGE	VISAKHAPATNAM
39	MACMA/2059/2016 (OP/15/2011)	R VEERA KUMAR KRISHNA DIST AMP 1 OTHER Vs SHAIK M ALI KRISHNA DIST & 2 OTHERS	SURI BABU PUPPALA	. SRINIVASA RAO VUTLA Trial Court Record Received Proof of Service filed vide USR 114153/2026 placed in the bundle	KRISHNA
40	MACMA/2296/2016 (OP/254/2015)	PARNAPALLI RAMESH BABU & ANOTHER Vs D. KARTHIKEYAN & 2 OTHERS	INENI VENKATA PRASAD	Trial Court Record Received Proof of Service NOT filed	ANANTAPUR
41	MACMA/2442/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs MUPPIDI SUNEELA & 5 OTHERS	HARINATH REDDY SOMA	MANGENA SREE RAMA RAO ~ Trial Court Record Received	WEST GODAVARI
42	MACMA/2459/2016 (OP/475/2011) IA 1/2025 Addl. Evidence Petition	M MANORAMA KURNOOL DIST Vs APSRTC HYDERABAD	J JANAKIRAMI REDDY	ARAVALA RAMA RAO Trial Court Record Received	KURNOOL
43	MACMA/2935/2016 (OP/479/2006)	VUTA KANAKA LAKSHMI & 4 OTHERS Vs KAJA RAJENDRA PRASAD & 2 OTHERS	U CHINNA KRISHNA	. R VENKAT RAO Trail Court Record Received (CS)	EAST GODAVARI
44	MACMA/3256/2016 (OP/175/2015)	VICE CHARIMAN & MANAGING DIRECTOR HYD Vs JAMPA VENKATA SUDHAKARA BABU KRISHNA DIST & TWO OTHERS	P DURGA PRASAD SC FOR APSRTC	ITHAPU SUBRAHMANYESWARA RAO K V VANI Trial Court Record Received	KRISHNA
45	MACMA/3327/2016 (OP/220/2004)	THE NEW INDIA INSURANCE COMPANY LIMITED Vs KARJUNA LAKSHUMAIAH & ANR	K SUBRAHMANYAM	Trial Court Record NOT Received	YSR KADAPA
46	MACMA/28/2017 (OP/437/2010)	THE ORIENTAL INSURANCE CO LTD. VISAKHAPATNAM Vs ROUTHU SANKARA RAO @ GOVINDARAO VIZIANAGARAM DIST & 2	S AGASTYA SHARMA	Trial Court Record Received Proof of Service NOT filed	VIZIANAGARAM
47	CRLA/31/2017 (SC/125/2013)	CHORAGUDI NANI KRISHNA DT. Vs THE STATE OF AP. REP PP.	GHANTASALA UDAYA BHASKAR	PUBLIC PROSECUTOR (AP) Trial Court Record received	KRISHNA

48.1 along with 48

48	MACMA/257/2017 (OP/262/2015)	KALLAGUNTA RAMA RAO PRAKASAM DIST Vs T. ANJANEYULU PRAKASAM DIST & ANOTHER	N NIRMAL KUMAR	. P VENKATA RAO SC For APSRTC ~ Trial Court Record Received	PRAKASAM

48.1	MACMA/2334/2017 (OP/262/2015) IA 3/2017(MACMAMP 4163/2017) Condone Delay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORP HYD Vs KALLAGUNTA RAMARAO PRAKASAM DIST & ANOTHER	P VENKATA RAO SC For APSRTC	MADHAVA RAO NALLURI P DURGA PRASAD SC FOR APSRTC	PRAKASAM

49.1,49.2 along with 49

49	MACMA/330/2017 (OP/550/2009)	K.SIDDAMMA & ANR Vs P.PONNUSWAMY & 5 ORS	O UDAYA KUMAR	RAMACHANDRAREDDY GADI GUDI SRINIVASU N MOHAN KRISHNA SREEMANNARAYANA VATTIKUTI ~ Trial Court Record Received	CHITTOOR
49.1	MACMA/332/2017 (OP/552/2009)	K.VARA LAKSHMI (DIED) & ORS Vs P.PONNUSWAMY & 5 ORS	O UDAYA KUMAR	GUDI SRINIVASU SREEMANNARAYANA VATTIKUTI	CHITTOOR
49.2	MACMA/343/2017 (OP/551/2009)	K MUNEMMA CHITTOOR DIST & ANR Vs P PONNUSWAMY BANGALURU & 5 OTHERS	O UDAYA KUMAR	N MOHAN KRISHNA GUDI SRINIVASU RAMACHANDRAREDDY GADI SREEMANNARAYANA VATTIKUTI	CHITTOOR
50	MACMA/482/2017 (OP/85/2012) IA 7/2017(XOBJ 15765/2017) Petition for Grounds	THE UNITED INDIA INSURANCE CO (I) LTD. VISAKHAPATNAM Vs SMT PEDAPUDI BHAVANI VISAKHAPATNAM AND 5 OTHERS	GUDI SRINIVASU	SRINIVASA RAO KURAPATI Trial Court Record NOT Received IA 7/17 NOT received from Common High Court at Hyderabad	VISAKHAPATNAM
51	MACMA/617/2017 (OP/263/2014)	UNITED INDIA INS CO. LTD. Vs P.CHANDRIKA	S A V RATNAM	D SESHASAYANA REDDY	CHITTOOR
52	MACMA/2762/2018 (MVOP/37/2016)	UNITED INDIA INSURANCE CO.LTD. Vs MOGILI PAPARAO	V VEERABHADRA CHARY	U CHINNA KRISHNA (CS)	EAST GODAVARI
53	MACMA/2784/2018 (MVOP/38/2016)	UNITED INDIA INSURANCE CO LTD Vs MOGILI VEERABABU	V VEERABHADRA CHARY	U CHINNA KRISHNA V V SATISH (CS)	EAST GODAVARI